

ITEM NO.5

COURT NO.10

SECTION XV

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

Petition(s) for Special Leave to Appeal (C)

No(s). 33897/2014

(Arising out of impugned final judgment and order dated 02/09/2014
in LPA No. 533/2014 passed by the High Court Of Delhi At New Delhi)

ST SOLDIER MODERN SENIOR SECONDARY SCHOOL

Petitioner(s)

VERSUS

REGIONAL PROVIDENT FUND COMMISSIONER

Respondent(s)

Date : 10/08/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.Y. EQBAL
HON'BLE MR. JUSTICE C. NAGAPPAN

For Petitioner(s)

Mr. R.K. Raizada, Sr.Adv.
Mr. Vivek Gupta, Adv.
Ms. Sujata Mukherjee, Adv.

For Respondent(s)

Mr. Balraj Dewan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

List this matter on a non miscellaneous day in the
month of November, 2015.

[INDU POKHRIYAL]
COURT MASTER

[SUKHBIR PAUL KAUR]
A.R.-CUM-P.S.

Signature Not Verified

Digitally signed by
Sukhbir Paul Kaur
Date: 2015.08.11
17:26:51 IST
Reason: